

REVISED ESTIMATES FOR THE YEAR 1964-65, AND BUDGET ESTIMATES FOR THE YEAR 1965-66 OF THE EMPLOYEES' STATE INSURANCE CORPORATION.

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): Sir, I beg to lay on the Table a copy of the Revised Estimates for the year 1964-65 and Budget Estimates for the year 1965-66 of the Employees' State Insurance Corporation, under section 36 of the Employees' State Insurance Act, 1948.

[Placed in Library, see No. Lt-4001/65].

GOVERNMENT OF INDIA'S NOTE DATED 13TH MARCH, 1965 GIVEN TO THE HIGH COMMISSION FOR PAKISTAN IN INDIA.

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): Sir, I beg to lay on the Table a copy of Government of India's Note dated the 13th March, 1965, given to the High Commission for Pakistan in India.

[Placed in Library, see No. Lt-4002/65].

NOTIFICATION UNDER THE CUSTOMS ACT, 1962.

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): Sir, I beg to lay on the Table a copy of notification No. S. O. 426 dated the 6th February, 1965, under section 139 of the Customs Act, 1962.

[Placed in Library, see No. Lt-4003/65].

12.29 hrs.

BUSINESS ADVISORY COMMITTEE

TWENTY-FIFTH REPORT

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Thir'y-fifth Report of the Business

Advisory Committee presented to the House on the 15th March, 1965."

Shri M. R. Masani (Rajkot): You will note, Sir, that in this report 4 hours have been allotted to the General Discussion on the Kerala Budget and Supplementary Demands. The Supplementary List of Business for Friday shows that the discussion on the Kerala Budget is being put on that day's Order Paper. You will recall, Sir, that only three or four days ago the hon. Minister of Parliamentary Affairs gave an assurance here that the General Debate on the General Budget would commence immediately after the discussion on the Motion of No-confidence ended, which would be today. That shows that the assurance has not been carried out. May I make a request—I do not want to interfere with Government business; if they want to put it down in Friday's Order Paper I have no quarrel about it.....

Mr. Speaker: It would come up the next day.

Shri M. R. Masani: I only want to suggest that the General Discussion on the General Budget be taken up the first thing after Question Hour on Monday, the 22nd, as it should be, and whatever part of discussion on the Kerala Budget that may remain may stand over and may be taken up after the General Discussion on the General Budget is over.

Shrimati Renu Chakravartty (Barrackpore): Sir, last day when the Business Advisory Committee met the consensus of opinion was that we should not start an important debate on a Friday because only about 2 hours are available for Government Business. Therefore it was decided, to which all of us agreed, that we shall start the General Discussion on the General Budget on the 22nd immediately after the Question Hour.

Shri M. R. Masani: That is right. The other discussion may be carried over.